

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No.1366 /R.(J.)/2023


Bilaspur, Dated 03.02.2023

As per order of Hon'ble the Chief Justice, the current roster is modified as under and shall be effective from 06.02.2023.

<u>S. No.</u>	<u>Division Bench</u>	
<u>01.</u>	<u>Division Bench-I</u> Hon'ble the Chief Justice & Hon'ble Mrs. Justice Rajani Dubey	> Writ Appeal (Except appeals against the order of Single Bench passed in Writ Petition (Cr.)).
<u>02.</u>	<u>Division Bench-III</u> Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Radhakishan Agrawal	> Writ Appeal (Appeals against the order of Single Bench passed in Writ Petition (Cr.)).

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(K. Vinod Kujur)
Registrar (Judicial)


03/02/23


Endorsement No.1367/R.(J.)/2023

Bilaspur, Dated 03.02.2023

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
19.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), I/cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Secretary, High Court Legal Services Committee, Bilaspur.
22.	The Secretary, High Court Bar Association, Bilaspur.
23.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
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25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 (K. Vinod Kujur)
 Registrar (Judicial)